

ITEM NO.2

COURT NO.1

SECTION II-B

**S U P R E M E C O U R T O F I N D I A**  
**RECORD OF PROCEEDINGS**

Criminal Appeal No(s).517/2018

ABDUL RAHEMAN DHANTIYA @ KANKATTO @ JAMBURO

Appellant(s)

VERSUS

THE STATE OF GUJARAT

Respondent(s)

(ONLY I.A. NOS. 2374, 2378, 3184, 5220, 19075 OF 2023 (APPLICATIONS FOR BAIL ON BEHALF OF THE APPELLANT NOS. 6, 14, 4, 2 & 11 IN CRIMINAL APPEAL NOS. 522-526 OF 2018) AND I.A. NO. 13723 AND 19079 OF 2023 (APPLICATIONS FOR BAIL ON BEHALF OF THE APPELLANT NO. 6 AND 11 IN CRIMINAL APPEAL NOS. 518-521 OF 2018) TO BE LISTED)

WITH

CrI.A. No. 518-521/2018 (II-B)

(WITH IA No. 13723/2023 - GRANT OF BAIL, IA No. 19079/2023 - GRANT OF BAIL)

CrI.A. No. 522-526/2018 (II-B)

(WITH IA No. 2374/2023 - GRANT OF BAIL, IA No. 19075/2023 - GRANT OF BAIL, IA No. 5220/2023 - GRANT OF BAIL, IA No. 3184/2023 - GRANT OF BAIL, IA No. 2378/2023 - GRANT OF BAIL)

Date : 20-02-2023 These applications were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

HON'BLE MR. JUSTICE J.B. PARDIWALA

For Appellant(s)

Mr. S. Nagamuthu, Sr. Adv.

Ms. Qurratulain, AOR

Mr. T. Hari Hara Sudhan, Adv.

Mr. A.S. Vairavan, Adv.

Mr. R. Sudhakaran, Adv.

Mr. G.R. Vikash, Adv.

Mr. KTS Tulsi, Sr. Adv.

Mr. Avish Bhati, Adv.

Mr. Kuber Boddh, Adv.

Ms. Pallavi M. Bharadwaj, Adv.

Mr. Shoaib Khan, Adv.

Mr. Mrinal Kumar Sharma, Adv.

Mr. Irshad Ahmad, AOR

Mr. Sanjay Hegde, Sr. Adv.  
Mr. Salim A Inamdar, Adv.  
Mr. Modassir Husain Kahan, Adv.  
Ms. Shruti Kapur, Adv.  
Mrs. Pragya Baghel, AOR

For Respondent(s) Mr. Tushar Mehta, Solicitor General  
Ms. Ruchi Kohli, Adv.  
Ms. Swati Ghildiyal, AOR  
Ms. Devyani Bhatt, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

**I.A. NOS. 2374, 2378, 3184, 5220, 19075 OF 2023 (APPLICATIONS FOR BAIL ON BEHALF OF THE APPELLANT NOS. 6, 14, 4, 2 & 11 IN CRIMINAL APPEAL NOS. 522-526 OF 2018) AND I.A. NO. 13723 AND 19079 OF 2023 (APPLICATIONS FOR BAIL ON BEHALF OF THE APPELLANT NO. 6 AND 11 IN CRIMINAL APPEAL NOS. 518-521 OF 2018)**

- 1 A large number of applications for bail have been filed. In order to facilitate expeditious disposal of the applications for bail, it has been agreed that the Advocates-on-record appearing on behalf of the applicants and Ms Swati Ghildiyal, learned Standing Counsel for the State of Gujarat shall together prepare a chart containing all relevant details.
- 2 List the applications on 17 March 2023.

(SANJAY KUMAR-I)  
DEPUTY REGISTRAR

(SAROJ KUMARI GAUR)  
ASSISTANT REGISTRAR